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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 396/2018 & I.A. 4666/2019

HITKARI POTTERIES LTD & ANR

..... Plaintiffs

Through: Mr. Monu Shubham Sharma,

Advocate.

versus

VED KAPOOR Defendant

Through: Mr. Kunal Vats, Ms. Tanya Arora and

Mr. Sanyam Suri, Advocates.

CORAM:

HON'BLE MR. JUSTICE SANJEEV NARULA

ORDER 25.04.2023

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- 1. Counsel for parties jointly request for an adjournment on the ground that negotiations are still on going before the Delhi High Court Mediation and Conciliation Centre ["*Mediation Centre*"] and the next meeting scheduled before the Mediation Centre is 03rd May, 2023.
- 2. At request, re-notify on 28th July, 2023.

SANJEEV NARULA, J

APRIL 25, 2023

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